

**GOVERNMENT OF INDIA  
AGRICULTURE  
LOK SABHA**

UNSTARRED QUESTION NO:6425

ANSWERED ON:05.05.2015

CROP INSURANCE SCHEME

Adsul Shri Anandrao ;Ajmal Shri Sirajuddin;Bhaleram Shri Dharambir;Birla Shri Om;Chandrappa Shri B.N.;Hari Shri G.;Karunakaran Shri P.;Kateel Shri Nalin Kumar;Lokhande Shri Sadashiv Kisan;Mahendran Shri C.;Patil Shri Shivaji Adhalrao;Rai Shri Prem Das;Ramachandran Shri Krishnan Narayanasamy;Rathore Shri Hariom Singh;Suresh Shri Doddalahalli Kempegowda;Tanwar Shri Kanwar Singh;Yeddyurappa Shri B. S.

**Will the Minister of AGRICULTURE be pleased to state:**

- (a) whether the Government is aware that 70% of the country's arable land is prone to drought, 12% to floods, and 8% to cyclones;
- (b) if so, whether the Government plans to introduce a new scheme for crop insurance;
- (c) the details of target, coverage, eligibility, insurance amount and the number of beneficiaries under the said scheme(s), State-wise;
- (d) whether the Government proposes to extend the coverage of such scheme to all farmers, including small farmers;
- (e) whether as per NSSO 70th round survey only a small portion of agricultural households were aware of crop insurance and had utilised the benefits under the scheme; and
- (f) if so, the action taken/proposed by the Government to improve awareness and utilization of the scheme?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE ( SHRI MOHANBHAI KUNDARIA )

(a) to (d) : In order to protect farmers against crop failure due to natural calamities, pests & diseases, weather conditions, Government of India is already implementing National Crop Insurance Programme (NCIP) with component schemes of Modified National Agricultural Insurance Scheme (MNAIS), Weather Based Crop Insurance Scheme (WBCIS) and Coconut Palm Insurance Scheme (CPIS). In addition, National Agricultural Insurance Scheme (NAIS) which was to be withdrawn after implementation of NCIP from Rabi 2013-14, has been extended for its implementation. Improvement of Crop Insurance Schemes is a continuous process. State-wise, statement indicating coverage of farmers, premium received, claims amount and number of beneficiaries under these schemes is annexed. All farmers including small & marginal farmers are covered under these schemes. All the schemes except CPIS, are compulsory for loanee farmers availing seasonal operations loans for notified crops in notified areas and voluntary for non- loanee farmers. Further, these schemes are demand driven and no targets are fixed under the schemes.

(e) & (f) : Yes, Madam. National Crop Insurance Programme (NCIP) provides for capacity building of officials/farmers' groups through specialized trainings, workshops, publicity/awareness, etc. The Administrative Staff College of India (ASCI), Hyderabad, Agriculture Insurance Company of India Ltd. (AIC), etc. conduct periodical workshops/sensitization programmes on crop insurance. State Governments and insurance companies also publicise crop insurance through advertisements, conferences, kisan gosthis, fairs, etc.